

DIVISION BENCH
COURT - II

O-211

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/208(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND DECEMBER, 2022, 02:00 P.M

IN THE MATTER OF	INCOME TAX OFFICER VS THE REGISTRAR OF COMPANIES WEST BENGAL (IN THE MATTER OF :- RAJNANDITA VINCOM PRIVATE LIMITED)
UNDER SECTION	SEC 252 (1) - BY GOVERNMENT BODY

Counsel/Authorised Representative appeared physically/through video conference:

For appellant : Mr. Sailendra Kumar Tiwari, Adv.
Mr. Jayesh Kumar Choradia, Adv.

ORDER

1. Ld. Counsel for the appellant present. None for the respondents present.
2. Post this matter again on **20/01/2023**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**